

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 8th February, 2017

No.HC.VII-84/2016/ 533 /A : Hon'ble the High Court has been pleased to depute Smti Suchandra Bhattacharjee, Addl. District & Sessions Judge No. 1, Kamrup (Metro), Guwahati [under order of transfer as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati] to accompany and guide the 49 (forty-nine) trainee Judicial Officers in Grade III of Assam Judicial Service, during their visit to Delhi, to study the best practices at Delhi Judicial Academy and various Courts at Delhi **w.e.f. 26.02.2017 to 05.03.2017.**

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-84/2016/584-546/A** dated 08 .02.2017

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officer is placed on deputation on condition that (a) the Officer will be treated as on duty during period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati. **He is requested to inform the concerned Judicial Officer accordingly.**
6. Smti Suchandra Bhattacharjee, Addl. District & Sessions Judge No. 1, Kamrup (Metro), Guwahati [under order of transfer as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati]. She is requested to coordinate with the Judicial Academy, Assam for the proposed tour to Delhi.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

* 8.2.17

Registrar (Judicial)